Numbers of police stations where telephone facility is not available-267

Numbers of police stations where the facility of modern vehicle is not available-273

Numbers of police stations where the facility of wireless is not available -129

## Incidence of insurgency in NER

1140. SHRI C.M. RAMESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether of late there has been an increase in the incidence of insurgency in the States of North Eastern Region (NER) specially in Manipur; and

(b) the details of action taken to bring them back in the national mainstream by initiating dialogue with them and extending incentives?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) No, Sir. There has been constant decline in insurgency incidents in North East. The year 2018 has recorded the lowest insurgency incidents since 1997. Similarly, there is a continuous decline in insurgency incidents in the state of Manipur since 2016.

(b) Central Government is following a policy of talks with those groups who abjure the path of violence and seek resolution of their demands peacefully within the framework of the Constitution of India. Pursuant to the policy of talks, a number of outfits have signed Suspension of Operations (SoO)/Ceasefire agreements with the Government. GoI's representatives/Interlocutors are holding talks with such groups. Some of the outfits have also signed Memorandum of Settlements (MoS) and dissolved themselves. A number of cadres of insurgent outfits have surrendered after laying down arms and joined the mainstream of society. Under the surrender-cum-rehabilitation scheme for NE States, various grants/incentives are provided by Ministry of Home Affairs including one-time grant, payment of monthly stipend, incentives for weapons/ ammunition surrendered and vocational training to the surrendered for self-employment etc.

## National Register of Citizens in Assam

1141. SHRI SANTIUSE KUJUR: Will the Minister of HOME AFFAIRS be pleased to state:

 (a) whether four United Nations Special Rapporteurs have written to Government on the issue of people especially from minority communities being rendered Stateless by updating of the National Register of Citizens in Assam; (b) if so, how does Government respond to this letter;

(c) whether Foreigners Tribunals in Assam are labelling people, especially from minority communities, as 'doubtful voters' or "D" voters; and

(d) if so, the number of such "D" voters whose cases are pending before Foreigners Tribunals and procedure followed by Tribunals to deal with 'D' voters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS RAJ GANGARAM AHIR): (a) and (b) The system of National Register of Citizens (NRC) Update is being carried out in a fair and transparent manner, as per provisions of law. The entire process is being monitored closely by the Hon'ble Supreme Court where the various stake-holders have full opportunity to present their cases. A Draft List has been published after which the public have the legal right to file Claims and Objections. The process of Claims and Objections has also been finalized by the Hon'ble Supreme Court of India after providing opportunities to the stake-holders to present their views about the manner of disposal of Claims and Objections,

- (c) No Sir.
- (d) Question doesn't arise.

## Suicide by paramilitary personnel

1142. SHRI ELAMARAM KAREEM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many personnel of paramilitary forces committed suicide in the last three years, the year-wise data thereof;

(b) whether Government has conducted any studies to find out the reason behind such suicides; and

(c) the steps taken by Government to reduce stress and improve confidence among these personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Number of suicides reported by Central Armed Police Forces and Assam Rifles (CAPFs & AR), during the last three years are as under:

Year	Number of cases of suicides
2016	90
2017	121
2018	96